

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
RITESH EXPORTS LIMITED

1.	Name of the Corporate Person	Ritesh Exports Limited
2.	Date of Incorporation of Corporate Person	24-03-1992
3.	Authority under which Corporate Person is Incorporate/ Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number of Corporate Person	U18100TG1992PLC014028
5.	Address of the Registered Office and Principal Officer (if any) of Corporate Person	604, Swapnalok Complex, S.D. Road, Hyderabad, Secunderabad - 500003, Telangana, India, Email: md@riteshgroup.com
6.	Liquidation Commencement Date of Corporate Person	02-02- 2024
7.	Name, Address, Email, Address, Telephone Number and the Registration Number of the Liquidator	Name: KOTESWARA RAO KARUCHOLA Address: Flat No 101, Pavitra Residency, Plot No 36, Pragathinagar, Hyderabad – 500090, Telangana, India. Email: kkraoirp@gmail.com Registration No: IBBI/IPA-003/IP-N00039/2017-18/10301
8.	Last Date of submission of Claims	03-03-2024

Notice is hereby given that the **RITESH EXPORTS LIMITED** has commenced voluntary liquidation on **02-02-2024**.

The stakeholders of **RITESH EXPORTS LIMITED** are hereby called upon to submit a proof of their claims, on or before **03-03-2024**, to the liquidator at the address mentioned against **Item -7**. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 02.02.2024
Place: Hyderabad

Sd/-
KOTESWARA RAO KARUCHOLA
Liquidator
RITESH EXPORTS LIMITED